

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.15509 of 2025

Kundan Kumar

... .. Petitioner/s

Versus

The State of Bihar

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Uday Pratap Singh, Advocate.
For the Respondent/s : Mr. Kinkar Kumar, SC 9.
For the PMC : Mr. Prasoon Sinha, Senior Advocate with
Mr. Prabhat Kumar, Advocate.

CORAM: HONOURABLE MR. JUSTICE A. ABHISHEK REDDY
ORAL ORDER

2 13-01-2026 Learned counsel appearing on behalf of the
Respondent-State seeks time for filing counter affidavit.

2. Post the matter on 17.02.2026.

(A. Abhishek Reddy, J)

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